

## IN THE HIGH COURT OF MADHYA PRADESH

AT JABALPUR

WP No. 39711 of 2025

*(SHRI NEERAJ SHARMA Vs ELECTION COMMISSION OF INDIA AND OTHERS)***Dated : 06-01-2026***None for the petitioner.**Shri Siddharth Sharma and Shri Devendra Prajapati - Advocate for the respondent No.1.**Shri Vivek Ranjan Pandey - Advocate for the respondent No.4.*

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*None appears for the petitioner.**In the interest of justice, renotify along with WP No.36367/2025.*

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

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